

1	2	3	4	5
12.	Maharashtra	-	3	6417
	Goa	-	-	4693
13.	North-East			
	Arunachal Pradesh	-	-	3059
	Manipur	-	-	2722
	Meghalaya	-	-	1791
	Mizoram	-	-	1791
	Nagaland	-	-	4065
	Tripura	-	-	3933
14.	Orissa	-	-	3922
15.	Punjab	1	3	5190
	Chandigarh	-	-	12814
16.	Rajasthan	-	6	4276
17.	Tamil Nadu	-	3	4583
	Pondicherry	-	-	7894
18.	Uttar Pradesh	-	3	6942
19.	West Bengal	-	3	8030
	Sikkim	-	-	2074
	Andaman & Nicobar Islands	-	-	2866
	TOTAL	4	53	5517

#### Foreign Visits sponsored by IRCON

1922. DR. LAXMINARAYAN PANDEY : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Indian Construction Company Limited (IRCON) has sponsored foreign visits of private individuals involving out-go of foreign exchange, including payments of their air passage;

(b) if so, the details thereof, including circumstances under which these visits were sponsored;

(c) whether the Government have also received complaints about financial and administrative irregularities in IRCON;

(d) if so, the details thereof; and

(e) the action taken/proposed in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) to (e). Information is being collected and will be laid on the table of the Sabha.

[Translation]

#### Interest Free Loans

1923. SHRI D.P. YADAV : Will the Minister of LABOUR be pleased to state :

(a) whether the Government have made any scheme to provide interest free loans for self-employment to these unemployed who have not got any job even after passing of 5 years of getting themselves registered with the Employment Exchanges; and

(b) if so, the number of such unemployed youth who have been given loans till November, 1996, State-wise?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) No, Sir.

(b) Does not arise.

[English]

#### Complaints against Western Railway Authorities

1924. SHRI V.M. SUDHEERAN : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government have received any complaints against Western Railway authorities regarding charges of violation of Railway rules pertaining to the recruitment/promotion/posting and allotment of accommodation to the persons belonging to the scheduled castes and scheduled tribes;

(b) if so, the details thereof; and

(c) the steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) to (c) Western Railway administration have received representations-cum-complaints from employees including Scheduled Caste/Scheduled Tribes(SC/STs) regarding clarification on promotional policy arising out of various judgements passed by the Central Administrative Tribunals(CAT). Based on the facts and as per extant rules the representations/complaints have been disposed of and in some cases the position have been clarified to the